NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/95/(IB)/2017

NAME OF THE PETITIONER(S)

: IDBI CAPITAL MARKETS & SECURITIES LTD

NAME OF THE RESPONDENT(S)

: SURANA INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Slayaledy Kunol V.79). MARTHIR. Romodiyons Associates).

ORDER

Counsel for the Applicant present and filed an affidavit in relation to the service provided on the Corporate Debtor. The same is placed on record. The Registry is directed to issue notice to the Respondent for his appearance on the next date of hearing. Counsel for the Petitioner is also directed to send fresh private notice to the Respondent by way of speed post and file proof of sending the same. Put up on 20.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-Qd-

MEMBER (JUDICIAL)